

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 5th December, 2023

NO. HC.VII-100(Pt.-VIII)/2010/11773 /A #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend "*Cybercrime Workshop-2*" conducted by Federal Judicial Centre, Washington and CEELI Institute, Prague scheduled to be held on **9th & 10th December, 2023** at the Karnataka Judicial Academy, Bengaluru in place of **Smti. Farhana Sultana**, Additional District and Sessions Judge-cum-Special Judge, Nalbari, Assam, who has been **exempted** from attending the aforesaid programme.

Name & Designation of the Officer	Mobile No.	Email ID
Smti. Rashmita Das, Addl. District and Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, North Lakhimpur.	9435039716	rashmitadutta2009@gmail.com

The aforesaid Officer is directed to attend the training programme accordingly. Further, she is also requested to submit a report after the completion of the said programme.

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/11774-11886 /A, Dated 05-12-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Principal Accountant General (A&E), Assam, for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, ~~(Acting)~~
~~Gauhati~~ High Court, Guwahati.
6. Smti. Farhana Sultana, Addl. District and Sessions Judge-cum-Special Judge, Nalbari.
7. Smti. Rashmita Das, Addl. District & Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, North Lakhimpur.
8. The Director, Karnataka Judicial Academy, High Grounds, Sampangi Rama Nagar, Bengaluru, Karnataka- 560001, **email:dirkjab@gmail.com**.
9. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
11. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR(JUDICIAL)
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